

## PARLIAMENT OF INDIA RAJYA SABHA SECRETARIAT PRESS RELEASE

## PARLIAMENTARY STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH & SPORTS INVITES VIEWS/SUGGESTIONS ON THE "PROHIBITION OF CHILD MARRIAGE (AMENDMENT) BILL, 2021"

The Parliamentary Standing Committee on Education, Women, Children, Youth and Sports (EWCY&S) under the **Chairpersonship of Dr. Vinay P. Sahasrabuddhe** is examining the **"Prohibition of Child Marriage (Amendment) Bill, 2021"**, which has been referred to the Committee.

2. The Bill proposes to amend the Prohibition of Child Marriage Act, 2006, to reinforce its application in relation to marriage; bring women at par with men in terms of marriageable age; prohibit child marriage; make consequential amendments to the other laws relating to marriage; and other connected matters.

3. The Committee has decided to invite Memoranda containing views/ suggestions on the Bill from the public in general and Experts/Stakeholders/Organisations, in particular. Those desirous of submitting memoranda/suggestions to the Committee may send the same either in English or in Hindi to Director, Committee Section (EWCY&S), Rajya Sabha Secretariat, Room No. B-10, Block-B, Parliament House Annexe Extension Building, New Delhi-110001 (Tel.No.011-23034093/011-23034540) or email the same at rsc.ewcys@sansad.nic.in within 15 days of this Press Release.

4. The Text of "**Prohibition of Child Marriage (Amendment) Bill, 2021**" may be seen at the Rajya Sabha website (http://rajyasabha.nic.in) under the link "Committees" with sub link "Bills with the Committee and Press Release seeking opinion/ suggestion from public" or directly through the link https://rajyasabha.nic.in/rsnew/Committee\_site/bill\_committee.aspx

5. The memoranda/suggestions submitted to the Committee would form part of the records of the Committee and would be treated as 'confidential' and enjoy privileges of the Committee.

6. Those who are desirous of appearing before the Committee, while submitting Memoranda, are requested to specifically indicate so. However, the Committee's decision in this regard shall be final.

New Delhi; Dated: 23<sup>rd</sup> January, 2022